

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A.No.224/2002.

Tuesday this the 28th day of May 2002.  
CORAM:

HON'BLE MR.A.V.HARIDASAN, VICE CHAIRMAN  
HON'BLE MR.T.N.T.NAYAR, ADMINISTRATIVE MEMBER

Devi N.K.Menon, W/o A.N.K.Menon,  
T.G.T.(Science), Kendriya Vidyalaya No.1,  
Hemambika Nagar, Kallekulangara,  
Palakkad District.

Applicant

(By Advocate Shri K.P.Dandapani)

Vs.

1. The Commissioner,  
Kendriya Vidyalaya Sangathan,  
18, Institutional Area,  
Shaheed Jeet Sing Marg,  
New Delhi.
2. The Assistant Commissioner,  
Kendriya Vidyalaya Sangathan,  
Chennai Region, IIT Campus,  
Chennai-600 036.
3. The Principal,  
Kendriya Vidyalaya No.1,  
Hemambika Nagar,  
Kallekulangara,  
Palakkad District.
4. The Principal,  
Kendriya Vidyalaya,  
Donimalai (NDMC),  
Karnataka State-560 001.
5. Sheeja P.,  
T.G.T. (Science),  
Kendriya Vidyalaya,  
Donimalai (NDMC),  
Karnataka State-560 001.

Respondents

(By Advocate Shri Thottathil B. Radhakrishnan (R.1-4).

The application having been heard on 28th May 2002  
the Tribunal on the same day delivered the following:

O R D E R

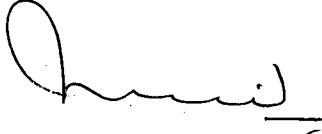
HON'BLE MR.A.V.HARIDASAN, VICE CHAIRMAN

The applicant, a Trained Graduate Teacher (Science)  
working in Kendriya Vidyalaya No.1, Hemambika Nagar,  
Kallekulangara, Palakkad District, has filed this application

aggrieved by order (A-1) dated 2.4.2002, by which he stood transferred to Donimalai (NDMC), Karnataka State. It is alleged that the transfer of the applicant at the fag end of his service as he got only a few months to retire, is unjustified.

2. When the O.A. came up for hearing today, learned counsel on either side stated that, the impugned order of transfer has been cancelled by the respondents by Office Order dated 27.4.2002. Hence the application has become infructuous and the same is closed without any order as to costs.

Dated the 28th May, 2002.

  
T.N.T. NAYAR  
ADMINISTRATIVE MEMBER

  
A.V. HARIDASAN  
VICE CHAIRMAN

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